

# HIGH COURT OF JAMMU AND KASHMIR

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To

The Registrar,  
National Judicial Academy,  
Bhopal.

No: 51163/RS Dated: 04/01/2019

Subject:- Regarding nomination of Judicial Officers for attending NJA Training Programme (P-1147) scheduled to be held from 4<sup>th</sup> January, 2019 to 10<sup>th</sup> January, 2019.

Ref.No: 50675-86/GS dated 02-01-2019

Sir,

On the subject cited above and in reference to this Registry letter No. 50675-86/GS dated 02-01-2019, I am desired to inform your good-self that the 02 Judicial officers (Munsiffs) namely S/Shri Feroz Ahmad Khan, Munsiff, Tral and Imran Hussain Wani, Munsiff, Dangiwachha nominated for the subject programme have been exempted from attending the same on health grounds.

Inconvenience caused if any, is regretted.

Yours faithfully,

  
(Mohammad Yasin Beigh)  
Joint Registrar(G.S.)

No: 51163-70/RS Dated: 04/01/2019

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr.Justice Rajesh Bindal, Hon'ble Chairman of the Committee.
3. Secretary to Hon'ble Mr.Justice Dhiraj Singh Thakur, Hon'ble Member of the Committee.
4. Secretary to Hon'ble Mr.Justice Rashid Ali Dar, Member of the Hon'ble Committee.

.....for information of their Lordships.

5. Principal District & Sessions Judge, Pulwama/Baramulla.

6. Shri \_\_\_\_\_.

..... for information and n/a.

7. CPC (e-Courts), High Court of J&K, Jammu for uploading the same on the High Court Website.

  
Joint Registrar (G.S.)